

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 85 - 86 of 2020**

**In the matter of:**

**Excel Engineering & Ors.**

**....Appellants**

**Vs.**

**Vivek Muralidhar Dabhade**

**....Respondent**

**Present:**

**Appellants: Mr. Abhijeet Sinha, Mr. G Aniruth, Mr. R.K. Ruhil  
and Mr. Sumit Bishnoi, Advocates for Appellant.**

**Respondent: Mr. Arshit Anand and Mr. Mahesh Agarwal,  
Advocates for Respondent No - 2.**

**ORDER**

**20.02.2020:** Heard the Learned Counsel for the Appellants in part. For continuation, at request, the matter is adjourned to **24<sup>th</sup> February, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**

*ha/nn*